

TWO WHEELER PACKAGE POLICY –ENHANCED COVERS
(Endorsement Wording for Add on cover – Return to Invoice cover)

THE FOLLOWING ENDORSEMENT IS TO BE ATTACHED TO THE POLICY WHEN THE “TWO WHEELER PACKAGE POLICY –ENHANCED COVERS” IS PROVIDED WITH ADD ON COVER – RETURN TO INVOICE COVER.

TWO WHEELER PACKAGE POLICY –ENHANCED COVER ENDORSEMENT ATTACHED TO AND FORMING PART OF POLICY NO.

Additional Premium: Rs. _____

Notwithstanding anything contained to the contrary in the within mentioned policy it is hereby declared and agreed that subject to the insured having paid the Additional premium as applicable the cover under Section I of the within mentioned policy is hereby extended to the effect that in the event of any total loss claim admissible under this policy the Insured shall be paid the difference between the invoice value of the vehicle at the time of first purchase and the IDV of policy. Invoice value shall be the price which the first purchaser of two wheeler had paid at the time when two wheeler was bought as brand new.

Subject to the condition that the above said coverage shall be applicable only for total loss claim admitted and payable under the policy relating to accident during the policy period.

Subject to the condition that in the event of a claim settled on Total Loss basis under this Add on cover, the coverage of Return To Invoice shall lapse w.e.f. the date of accident without any refund of premium.

Subject otherwise to the terms, conditions, limitations and exceptions of this policy.

Duly Constituted Attorney